

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 94  
ANSWERED ON MONDAY, THE 08<sup>TH</sup> FEBRUARY, 2021/  
MAGHA 19, 1942 (SAKA)**

**BANKRUPTCY CASES**

**QUESTION**

**\*94. SHRI BENNY BEHANAN :**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the number of companies that have filed for bankruptcy with the National Company Law Tribunal (NCLT) during the year 2020-21, till date, sector-wise; and**
- (b) the decisions taken by NCLT on these cases?**

**ANSWER**

**THE MINISTER FOR FINANCE AND  
CORPORATE AFFAIRS**

**(SMT NIRMALA SITHARAMAN)**

**वित्त एवं कारपोरेट कार्य मंत्री**

**(श्रीमती निर्मला सीतारमण)**

**(a) & (b):- A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF  
THE STARRED QUESTION NO. 94 FOR ANSWER IN LOK SABHA  
ON 08.02.2021**

**(a): As per data furnished by National Company Law Tribunal (NCLT), 2,278 cases have been filed under the Insolvency & Bankruptcy Code, 2016 with NCLT during the year 2020-21 (April, 2020 to December, 2020).**

**(b) Out of 2,278 cases filed under Insolvency & Bankruptcy Code, 2016 during the year 2020-21, 176 cases have been disposed by NCLT.**

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